## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2074 ANSWERED ON:24.08.2012 ULTRA MEGA POWER PROJECTS Choudhry Smt. Shruti;Pradhan Shri Nityananda

## Will the Minister of POWER be pleased to state:

- (a) whether the Government is speedingup construction of certain Ultra MegaPower Projects in the country in the TwelfthFive Year Plan;
- (b) if so, the details thereof, State/UTwise including Haryana; and
- (c) the details of amount allocated andutilized during the last three years and thecurrent year, State-wise?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIK.C. VENUGOPAL)

- (a) & (b): So far, Four UMPPs namely Sasan in Madhya Pradesh, Mundra in Gujarat, Krishnapatnam in Andhra Pradesh and Tilaiya in Jharkhand have been awarded to the successful bidders and are at different stages of development. Presently, there is no proposal for setting up of an Ultra Mega Power Project in the state of Haryana. Two units of 800 MW each of Mundra UMPP have been commissioned. The remaining units of Mundra and other awarded UMPPs are expected in 12th Plan (except the last unit of Tilaiya UMPP, which is likely to come in 13th Plan) as per schedule in the Power Purchase Agreement (PPA). The Joint Monitoring Committees (JMCs) consisting of the members of the Central Electricity Authority (CEA) & Procurers have been set up for regular monitoring of these projects.
- (c): Under the UMPP initiative launched by the Ministry of Power, no financial allocation has been envisaged from the Government. The projects are given to the bidder with the lowest levellized tariff. Further, the responsibility for achieving financial closure and tying up of funds for meeting the requirement of the project rests with the identified developers.